

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 163
TO BE ANSWERED ON 02.02.2018

SURVEY OF WIDOWS

163. SHRI HARISH CHANDRA ALIA S HARISH DWIVEDI:
SHRI LAXMI NARAYAN YADAV:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has any data pertaining to number of widows and destitute women in the country and if so, the details thereof;
- (b) if not, whether the Government proposes to conduct any survey to ascertain their number and if so, the details thereof;
- (c) whether the Government implements any scheme to provide relief, rehabilitation and training to such women so as to enable them to earn livelihood and become self-dependent;
- (d) if so, the details thereof indicating the funds allocated/released and utilized thereunder during each of the last three years and the current year, State/UT-wise;
- (e) the number of shelter homes presently functional and number of women beneficiaries thereby, State/UT-wise; and
- (f) whether the Government also proposes to introduce any scheme for re-marriage of young widows in the country and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) & (b) Yes, Madam. The Registrar General of India conducts decennial Population Census wherein data are collected on all persons living in the country at the time of Census taking. The number of widows as per census 2011, as provided by Registrar General of India, is annexed as **Annexure-I**.
- (c) The Ministry of Women and Child Development is implementing the Swadhar Greh Scheme which targets the women victims of unfortunate circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity. The Scheme envisages providing shelter, food, clothing and health as well as economic and social security for the women victims of difficult circumstances which includes widows, destitute women and aged women.
- (d) & (e) The State-wise details of funds released and utilized under the Swadhar/Swadhar Greh Scheme during each of last three years and the current year is enclosed as **Annexure-II**. The State-wise details of Swadhar Grehs presently functional and number of beneficiaries are enclosed as **Annexure-III**.
- (f) No, Madam.

Annexure referred to in reply of part (a) of Lok Sabha unstarred Question No. 163 for 02.02.2018 regarding Survey of Widows. The number of Widows as per Census 2011.

India/States/UTs	Widows
INDIA	43261478
State - JAMMU & KASHMIR (01)	283650
State - HIMACHAL PRADESH (02)	293475
State - PUNJAB (03)	928158
State - CHANDIGARH (04)	24496
State - UTTARAKHAND (05)	387215
State - HARYANA (06)	773297
State - NCT OF DELHI (07)	456613
State - RAJASTHAN (08)	1983634
State - UTTAR PRADESH (09)	4856188
State - BIHAR (10)	2238793
State - SIKKIM (11)	13717
State - ARUNACHAL PRADESH (12)	31787
State - NAGALAND (13)	39496
State - MANIPUR (14)	77990
State - MIZORAM (15)	28569
State - TRIPURA (16)	164969
State - MEGHALAYA (17)	84825
State - ASSAM (18)	1156042
State - WEST BENGAL (19)	3792184
State - JHARKHAND (20)	1027878
State - ODISHA (21)	1612627
State - CHHATTISGARH (22)	973787
State - MADHYA PRADESH (23)	2160609
State - GUJARAT (24)	2015742
State - DAMAN & DIU (25)	6816
State - DADRA & NAGAR HAVELI (26)	7378
State - MAHARASHTRA (27)	4520764
State - ANDHRA PRADESH (28)	4297481
State - KARNATAKA (29)	2989429
State - GOA (30)	77935
State - LAKSHADWEEP (31)	2448
State - KERALA (32)	2010984
State - TAMIL NADU (33)	3856398
State - PUDUCHERRY (34)	73579
State - ANDAMAN & NICOBAR ISLANDS (35)	12525

Annexure referred to in reply of part (d) of Lok Sabha Un-Starred Question No. 163 for 02.02.2018 regarding Survey of Widows. State-wise funds released under Swadhar/Swadhar Greh Scheme during the last three years and current year.

(Rupees in Lakhs)

S. No.	Name of States	Amount Released during 2014-15	Amount Released during 2015-16	Amount Released during 2016-17	Amount Released during 2017-18 as on 30.01.2018
1	Andhra Pradesh	93.78	48.21	124.47	156.61
2	Assam	128.91	43.47	237.56	197.03
3	Andaman & Nicobar	0	0	4.4	9.01
4	Arunachal Pradesh	0	0	6.54	8.11
5	Bihar	0	0	69.79	86.54
6	Chandigarh	0	0	7.27	9.01
7	Chhattisgarh	7.00	5.26	17.44	16.22
8	Dadra & Nagar Haveli	0	0	0	0
9	Daman & Diu	0	0	0	0
10	Delhi	0	0	14	18.02
11	Gujarat	19.20	7.58	40.5	37.86
12	Goa	0	0	4.36	5.40
13	Haryana	0	0	4.36	9.77
14	Himachal Pradesh	0	0	0	0
15	Jharkhand	28.58	6.46	24.41	18.32
16	Jammu & Kashmir	5.99	17.74	40	32.45
17	Karnataka	268.04	67.94	461.95	560.73
18	Kerala	20.79	0	52.36	43.27
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	76.12	50.77	95.91	89.99
21	Maharashtra	279.06	35.89	576.88	438.36
22	Mizoram	2.51	2.48	16.72	16.22
23	Manipur	106.63	47.76	284.07	189.83
24	Meghalaya	0	0	0	8.72
25	Nagaland	0	0	6.54	8.11
26	Odisha	104.86	269.16	723.85	521.43
27	Punjab	0	0	10.52	10.81
28	Puducherry	0	0	7.27	9.01
29	Rajasthan	23.35	9.13	68.4	102.98
30	Sikkim	0	0	6.54	8.11
31	Tamil Nadu	38.53	12.48	247.22	280.07
32	Telangana	74.85	63.24	134.61	177.88

33	Tripura	0	0	26.17	32.45
34	Uttar Pradesh	247.03	1490.89	383.43	595.34
35	Uttarkhand	60.91	3.63	69.93	92.33
36	West Bengal	74.18	154.48	18.37	448.35
37	CSWB for SSH	1195.06	2521.25	1519.46	0
	CSWB for construction	-	-	3073	1037.00
	Total	2855.38	4857.82	8378.3	5275.34

Annexure III

Annexure referred to in reply of part (e) of Lok Sabha Un-Starred Question No. 163 for 02.02.2018 regarding Survey of Widows. State/UTs wise details of number of Swadhar Greh presently functional and the number of women beneficiaries.

S.No.	Name	No. of Swadhar Greh	Number of Beneficiaries
1	Andhra Pradesh	26	780
2	Arunachal Pradesh	1	30
3	Assam	24	720
4	Bihar	16	480
5	Punjab	2	60
6	Chandigarh	1	30
7	Chattisgarh	4	120
8	Delhi	2	60
9	Goa	1	30
10	Gujarat	7	210
11	Haryana	1	30
12	Jammu & Kashmir	4	120
13	Jharkhand	3	90
14	Karnataka	61	1830
15	Kerala	8	240
16	Madhya Pradesh	6	180
17	Maharashtra	76	2280
18	Manipur	23	690
19	Mizoram	2	60
20	Nagaland	1	30
21	Odisha	72	2160
22	Puducherry	1	30
23	Rajasthan	14	420
24	Sikkim	1	30
25	Tamil Nadu	40	1200
26	Telangana	24	720
27	Tripura	4	120
28	Uttar Pradesh	76	2741
29	Uttrakhand	9	270
30	West Bengal	48	1440
31	Union Territory of Andaman and Nicobar Islands	1	30
	Total	559	17231